

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 61 of 2012 & IA-280 of 2012
&
Appeal No. 62 of 2012 & IA-281 of 2012

Dated 19th August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 61 of 2012 & IA-280 of 2012

BSES Rajdhani Power Ltd. Appellant(s)

Versus

Delhi Electricity Regulatory Commission Respondent(s)

**Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Gaurav Dudeja**

**Counsel for the Respondent(s) : Ms. Swapna Seshadri, Amicus Curiae
Mr. Pradeep Misra
Mr. Suraj Singh for R.1**

Appeal No. 62 of 2012 & IA-281 of 2012

BSES Yamuna Power Ltd. Appellant(s)

Versus

Delhi Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant (s) : Mr. Dushyant Manocha

**Counsel for the Respondent(s) : Ms. Swapna Seshadri, Amicus Curiae
Mr. Pradeep Misra
Mr. Suraj Singh for R.1**

ORDER

Ms. Swapna Seshadri, the learned counsel appearing as Amicus Curiae is filing her Written Submissions today after serving copy on the other side.

Mr. Pradeep Misra has also filed his fresh written notes in respect of Issue Nos. 19 & 20.

Post the matter for further hearing on **22.08.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/kt